

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:502

ANSWERED ON:24.11.2006

BRITISH GOVERNMENT AID FOR SLUM DEVELOPMENT PROJECTS

Mondal Shri Abu Ayes

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

(a) whether the Government has received any aid from British Government for slum development projects in different metropolitan cities in the Country; and

(b) if so, the details of the projects and aid received alongwith terms and conditions thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): Yes Sir.

(b): Three slum development/improvement projects namely Andhra Pradesh Urban Services for the Poor (APUSP), Kolkata Urban Services for the Poor (KUSP) and Madhya Pradesh Urban Services for the Poor (MPUSP) are implemented with assistance from Department for International Development (DFID) of the U.K. Government.

Details of the Projects and terms & conditions thereon are placed at Annexure-I, II & III respectively.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO. 502 FOR 24-11-2006.

ANNEXURE-I

ANDHRA PRADESH URBAN SERVICES FOR THE POOR (APUSP)

Project Objectives: This project is intended to bring about more effective urban poverty reduction through the convergence and developing existing poverty alleviation schemes in three programme areas (economic, environmental and social). The project will introduce a number of carefully selected innovations in each of the three programme area to meet identified gaps and opportunities. The project will, thus, ensure greater impact on the poor by focusing on:-

- a) better complementary within and between the programme areas;
- b) more effective management of resources;
- c) improving and adapting forms of service provisions;
- d) better access to the range of government schemes through community based organizations.

Duration of the Project - The project period is from June, 1999 to 31.3.2008.

Cost of the Project - Under this project, DFID will provide Rs.745.39 crore. The budget comprises 71% financial aid and 29% technical assistance.

Project Coverage - 42 class I cities of Andhra Pradesh

Project Components - There are following three components in the project:

C1 Component - Municipal Reforms - Revenue improvement, Institutional Development, Capacity Building.

C2 Component - Environmental infrastructure - Water supply, Drainage, Roads and Footpaths, Solid Waste Management, street lighting. C3 Component - Working with Civil Society - Health, Education, livelihoods, Vulnerable groups, SHGs, Capacity building

Project Conditions-

- a) Funds will be passed to the Govt. of Andhra Pradesh on grant terms;
- b) Grant will not be used to meet the cost of any import or custom duties;
- c) Crown Agents Financial Services LTD (CAFSL), agent of Govt. of India in Britain, will be kept indemnified against third party claim;
- d) Authorised Personnel of the DFID will be permitted to visit the project and assess progress etc.

ANNEXURE-II

KOLKATA URBAN SERVICE FOR THE POOR PROGRAMME (KUSP)

Project Objectives:-The KUSP programme aimed at; improving urban planning and governance; access to basic services for the poor

and promoting economic growth in the Kolkata Metropolitan Areas(KMA). The project will support provision of infrastructure in slums, fill critical infrastructure gaps at the town level and in some cases also support infrastructure that serve two or more municipalities. In addition, the project will support process of economic visioning and planning involving the formal and informal business sectors and also capacity building of municipalities and state level agencies.

Cost of the Project:- Under this project, DFID will provide Pound 102,000,000.00

Duration of the project:- Project duration is from 14.1.2004 to 31.3.2011.

Project Conditions-

- a) Funds will be passed to the Govt. of West Bengal on 100% grant terms;
- b) Grant will not be used to meet the cost of any import or custom duties;
- c) The local cost expenditure requires the provision of Annual Audit Statements by Controller & Auditor General of India;
- d) Crown Agents Financial Services LTD (CAFSL), agent of Govt. of India in Britain, will be kept indemnified against third party claim;
- e) Authorised Personnel of the DFID will be permitted to visit the project and assess progress etc.

ANNEXURE-III

#### MADHYA PRADESH URBAN SERVICES FOR THE POOR (MPUSP)

Project Objective:- The Madhya Pradesh Urban Services for the Poor Programme (MPUSP) seeking DFID assistance of 41 million pounds will be focused on 4 Urban Local Bodies (ULBs) i.e. Bhopal, Indore, Jabalpur and Gwalior in Madhya Pradesh. MPUSP programme will enhance capacity and strengthen institutional systems of the state to deliver sustainable access to quality services for the urban poor. This will support the overall goal of sustainable poverty reduction and economic growth in Madhya Pradesh (MP).

Duration of the Project - The project period is from 1.9.2006 to 31.12.2011.

Cost of the Project - Under this project, DFID will provide 41 million Pounds.

Coverage - Bhopal, Indore, Jabalpur and Gwalior

Project Conditions -

- a) Funds will be passed to the Govt. of Madhya Pradesh on grant terms;
- b) Grant will not be used to meet the cost of any import or custom duties;
- c) The local cost expenditure requires the provision of Annual Audit Statements by Controller & Auditor General of India;
- d) Crown Agents Bank, agent of Govt. of India in Britain, will be kept indemnified against third party claim;
- e) Authorised Personnel of the DFID will be permitted to visit the project and assess progress etc.

The MoU of this project has just signed on 13.11.2006 and the project is at preliminary stage.